

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1830
ANSWERED ON:01.12.2011
FOREIGN LAW FIRMS
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether India and the United Kingdom agreed to allow the regulators for legal profession of both sides of work out a mutually acceptable mechanism for the entry of each other's law firms into the two countries;
- (b) if so, the details thereof;
- (c) whether the Bar Council of India so far has been opposed to allowing the entry of foreign law firms;
- (d) if so, the details thereof; and
- (e) the status of the negotiation with UK to work out principle of reciprocity?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No. Madam.
- (b) Does not arise.
- (c) to (e) The information is being collected and will be laid on the Table of the House.